13. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name	of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju fr V. S. Ryn fn Respondent	Advicate	164911@gmil.cm	Q

ORDER

Heard Mr. Avinash Desai and Mr. Khamar Kantamaneni, Learned Counsel for the Petitioner. Mr. V.B. Raju for V.S.Raju, Learned Counsel for the Respondent. At the request of the both the parties Post the Matter on 21.02.2018.

Member (Tech)

Member (Judl)

pavani